EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST CUTOMS BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

Dated:-08/01/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 08/01/2018 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order

eputy Registrar (Judicial)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/ Dy.Registrars/AssistantRegistrars/BarAssociation /SDRS/CDR/Notice Board/website/Guard file

Assistant Registrar , (SM)